

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/10992/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Dr.Taznara Khan,
i/c District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 14th November, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/8479/2024 Dated 06.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 07.11.2024 till the evening of 11.11.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

- sd -

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-62/2023/10993/A, dated , 14-11-24

Copy to:

1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)